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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 308/9/HDB/2017
NAME OF THE COMPANY	KVK Nilachal Power Pvt Ltd
NAME OF THE PETITIONER(S)	Sangha Erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Nilachal Power Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVAS Ravi Prasad	Advocate M.C.D	9440224044	

ORDER

Learned counsel Mr.D.V.A.S. Ravi Prasad present for Corporate Debtor/Respondent.

Suo Moto re-opened for final hearing in view of the change in the Constitution Bench.

Registry is directed to issue notice to the counsel for Petitioner intimating that the matter is reopened and it will be heard again on 08.05.2018

At request of Respondent counsel, list the matter on 08.05.2018.


MEMBER JUDICIAL